

प्रेस प्रकाशनी **PRESS RELEASE**



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/Email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

January 09, 2026

Ways and Means Advances for State Governments/ UTs

The limits for financial accommodation extended by the Reserve Bank of India to the State Governments / Union Territories (UTs) through Special Drawing Facility (SDF), Ways and Means Advances (WMA), and Overdraft (OD) facilities were last reviewed and announced on [June 28, 2024](#).

Consequent on Reserve Bank entering into an agreement with the Government of National Capital Territory of Delhi (GNCTD) on [January 05, 2026](#), the general banking business of GNCTD shall be carried out by the Reserve Bank with effect from January 09, 2026.

The WMA limit for GNCTD have been fixed at ₹890 crore, effective from January 09, 2026. Accordingly, the revised aggregate WMA limit for State Governments / UTs will be ₹61,008 crore as against the existing limit of ₹60,118 crore. State/UT wise WMA limits are given in [Annex](#).

Press Release: 2025-2026/1895

(Brij Raj)
Chief General Manager

Annex**WMA Limits of State Governments and UTs**

(Amount in ₹ crore)

Sl. No	State/UT	WMA Limit
1	Andhra Pradesh	2,921
2	Arunachal Pradesh	373
3	Assam	1,716
4	Bihar	2,731
5	Chhattisgarh	1,434
6	Delhi	890
7	Goa	258
8	Gujarat	3,092
9	Haryana	1,803
10	Himachal Pradesh	777
11	Jammu and Kashmir	1,298
12	Jharkhand	1,225
13	Karnataka	4,010
14	Kerala	2,308
15	Madhya Pradesh	3,450
16	Maharashtra	6,139
17	Manipur	281
18	Meghalaya	267
19	Mizoram	216
20	Nagaland	276
21	Odisha	2,099
22	Puducherry	175
23	Punjab	1,538
24	Rajasthan	3,585
25	Tamil Nadu	4,582
26	Telangana	2,407
27	Tripura	343
28	Uttar Pradesh	6,519
29	Uttarakhand	839
30	West Bengal	3,456
Total (All States/UTs)		61,008